

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1269/IB/2020 IN CP/600/IB/2018
NAME OF PETITIONER : Mathur Sabhapathy Viswanathan (Liquidator)
M/s Galaxy Cosmetics Pvt Ltd
NAME OF RESPONDENT : Indusspray
SECTION : 60(5) of IBC 2016

ORDER

The Petitioner/Liquidator is represented by the Ld. Counsel Mr. M.S. Viswanathan and the Respondent is represented by the Ld. Counsel Mr. Karthikeyan through video conferencing mode.

Ld. Counsel for the Respondent submits that the Respondent was the Operational Creditor who supplied perfumes to the Corporate Debtor M/s. Galaxy Cosmetics Pvt Ltd, which is under liquidation.

The Corporate Debtor had handed over Printed Tin Containers to fill the perfume and some of the cans supplied by the Corporate Debtor are still remaining in the godown of the Respondents. There is no amount due payable to the Respondent of the Corporate Debtor in liquidation.

Respondent Counsel seeks time to file detailed Counter. List the matter on **24.08.2021** for Counter, hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**